

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

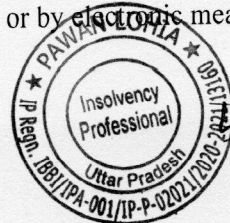
**FOR THE ATTENTION OF THE CREDITORS OF C. S. INFRACONSTRUCTION LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	<b>C. S. INFRACONSTRUCTION LIMITED</b>
2.	Date of incorporation of corporate debtor	10 <sup>th</sup> November, 2009
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Kanpur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45400UP2009PLC038635
5.	Address of the registered office and principal office (if any) of corporate debtor	<b>Registered Office Address as per the MCA Records:</b> Village and Post Khanwar Ballia UP 277001 <b>Corporate Office :</b> B-5/299, Vipul Khand, Gomtinagar, Lucknow-226010
6.	Insolvency commencement date in respect of corporate debtor	31 <sup>st</sup> October, 2022 ( <i>copy of the NCLT Order received on 01/11/2022</i> )
7.	Estimated date of closure of insolvency resolution process	29 <sup>th</sup> April, 2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	<b>Name:</b> Pawan Lohia <b>Reg No:</b> IBB/IPA-001/IP-P-02021/2020-2021/13160
9.	Address and e-mail of the interim resolution professional, as registered with the Board	<b>Address:</b> A 505, Gardenia Greens, C-10, Sector 18, Vasundhara, Ghaziabad, Uttar Pradesh-201012 <b>Email Id:</b> <a href="mailto:pawanlohea@gmail.com">pawanlohea@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<b>Address:</b> A 505, Gardenia Greens, C-10, Sector 18, Vasundhara, Ghaziabad, Uttar Pradesh-201012 <b>Email Id:</b> <a href="mailto:cirp.csil@gmail.com">cirp.csil@gmail.com</a>
11.	Last date for submission of claims	14 <sup>th</sup> November, 2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a. <b>Web link:</b> <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> <b>Physical Address:</b> same as above in point no. 10 b. NA

Notice is hereby given that the National Company Law Tribunal, Allahabad Bench has ordered the commencement of a corporate insolvency resolution process of the M/s C. S. INFRACONSTRUCTION LIMITED on 31.10.2022.

The creditors of M/s C. S. INFRACONSTRUCTION LIMITED are hereby called upon to submit their claims with proof on or before 14<sup>th</sup> November, 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.



A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [NA] in Form CA.

**Submission of false or misleading proofs of claim shall attract penalties.**



*Pawan*  
SD/-

Pawan Lohia

Interim Resolution Professional

In the matter of **C. S. Infraconstruction Limited**

Regn. No.: IBBI/PA-001/IP-P-02021/2020-2021/13160

AFA Validity: 20.06.2022 to 19.06.2023

Email Id: [pawanlohea@gmail.com](mailto:pawanlohea@gmail.com), [cirp.csil@gmail.com](mailto:cirp.csil@gmail.com)

Date: 03.11.2022

Place: Ghaziabad

# HINDUJA HOUSING FINANCE LIMITED

1st Floor, SRP Complex, Karamchari Nagar, Bareilly-243001

**NOTICE UNDER SECTION 13(2) OF THE SECURITIZATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 (SARFAESI ACT)**

In respect of loans availed by below mentioned borrowers / guarantors through HINDUJA HOUSING FINANCE LIMITED, which have become NPA with below mentioned under standing on dates mentioned below. We have already issued detailed Demand Notice dated as mentioned below Under Sec. 13(2) of Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 by Registered Post / Speed Post / Courier with acknowledgment due to you which has been returned undelivered / acknowledgment not received. We have indicated our intention of taking possession of securities owned on one of you as per Sec. 13(4) of the Act in case of your failure to pay the amount mentioned below within 60 days. In the event of your not discharging liability as set out herein above the Bank / Secured Creditor may exercise any of the right conferred vide section 13(4) of SARFAESI Act and while publishing the possession notice / auction notice, electronically or otherwise, as required under the SARFAESI Act, the Bank / Secured Creditor may also publish your photograph. Details are hereunder:-

S. No.	Name of Borrowers/ Co-Borrowers/ Guarantors & Date of NPA	Demand Notice Date/ Amount Outstanding	Details of Secured Assets
1	Jagni Devi, Mr. Sarajeet Kumar & Mr. Baljit Kumar, All at: 41 Naibasti Kankaraha Chandhosi Ward No. 12, Mughalsarai Chandauli, Naibasti, Trifurcator, Samiurban, Varanasi, Uttar Pradesh, India - 223210	Demand Notice Dated 13-10-2022 Amount Outstanding ₹ 8,91,995/- as on 01-10-2022 + interest + Legal Charges	Plot of House No. 41, New No. 48, Area 1374.75 sq. ft. situated at Mauza Chandhosi, Pargana Radhupur, Teshil & Distt. Chandauli, Bounded as: East - House of Munna & Babu Lal Sons of Santu, West - House of Laxman & Bachau Sons of Kallu, North - Kachha Rasta, South - House of Dr. Ramesh Chandra Jaiswal

The above mentioned Borrowers / Guarantors are advised (1) To collect the original notice from the undersigned for more and complete details and (2) To pay the balance outstanding amount interest and costs etc. within 60 days from the date of notice referred to above to avoid further action under the SARFAESI Act.

Dated: 03-11-2022, Place : Bareilly Authorised Officer, HINDUJA HOUSING FINANCE LIMITED

# FINANCIAL EXPRESS

## SUPERHOUSE LIMITED

Registered Office: 150 Feet Road, Jaiswal Estate, Bareilly-243001 (U.P.)

**NOTICE**

Notice is hereby given that next meeting of Board of Directors of the Company will be held on Monday the 14th November, 2022 at 2.00 P.M. at the Head Office of the company at D-15/B, UPSIDC Industrial Area, Phase-II, Unnao-209801 to consider Standalone and Consolidated Financial Results for the quarter ended 30th September, 2022.

This intimation is also available on the website of the company i.e. [www.superhouse.in](http://www.superhouse.in) as well as on the website of BSE Limited, [www.bseindia.com](http://www.bseindia.com) and National Stock Exchange of India Limited [www.nseindia.com](http://www.nseindia.com)

Date : 02.11.2022  
Place : Kanpur

For Superhouse Limited  
Sd/-  
Allen Cooper  
Secretary

## E-AUCTION SALE NOTICE

Oswal Spinning and Weaving Mills Limited (Undergoing Liquidation)  
CIN: L17111PB1955PLC001884

Liquidator of Oswal Spinning and Weaving Mills Limited ("OSWML") hereby invites eligible bidder(s) for participation in e-auction to be held on 01.12.2022 for sale of assets of OSWML on "AS IS WHERE IS", "AS IS WHAT IS" and "WHATEVER THERE IS BASIS" as per schedule listed herein:

Lot No.	Asset	Reserve Price	EMD Amount	Incremental Value
A	125160 equity shares of Oswal Worsteds Spinners Ltd. of Rs. 10 each	Rs. 82,500/-	Rs. 8,250/-	Rs. 3,000/-
B	Vehicle (Four Wheeler)-Honda City 2008 Model (White)	Rs. 49,000/-	Rs. 4,500/-	Rs. 3,000/-
C	Vehicle (Four Wheeler)-Maruti Swift 2008 Model (Silver)	Rs. 57,000/-	Rs. 5,500/-	Rs. 3,000/-
D	Bajaj Scooter	Rs. 1,550/-	-	Rs. 500/-
E	Bajaj Scooter	Rs. 1,550/-	-	Rs. 500/-

Interested applicants may contact Mr. Gaurav (Team Liquidator) at Email: [ip.oswal808@gmail.com](mailto:ip.oswal808@gmail.com) or Mobile: +91-73411 05241 for any assistance.

Date: 03.11.2022  
Place: Chandigarh

Sd/-  
Hemanshu Jetley  
Liquidator in the matter of Oswal Spinning and Weaving Mills Limited  
Regn. No. IBI/PA-001/PP-P00219/2017-2018/10457  
Address: S.C.O. 818, First Floor, NAC, Manimajra, Chandigarh-160101  
Email: [hejlety@gmail.com](mailto:hejlety@gmail.com) and [ip.oswal808@gmail.com](mailto:ip.oswal808@gmail.com), Mobile: +91 96417-00000

## LIBERTY SHOES LIMITED

CIN: L19201HR1986PLC033185  
Registered Office: Libertypuram, 13th Milestone, G.T. Karnal Road, Kutail, P.O. Bastara, Dist. Karnal - 132114, Haryana  
Corporate Office: Ground Floor, Tower A, Building No. 8, DLF Cyber City, Phase - II, Gurugram-122002, Haryana  
Tel.: (+91) 0124-4616200, Fax: (+91) 0124-4616222  
E-mail: [investorcare@libertyshoes.com](mailto:investorcare@libertyshoes.com) Website: [www.libertyshoes.com](http://www.libertyshoes.com)

## NOTICE

Pursuant to Regulation 29 and Regulation 47 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, notice is hereby given that a Meeting of Board of Directors of the Company will be held on Thursday, 10th November, 2022 to inter alia consider and approve the Unaudited Financial Results of the Company for the 2nd Quarter and half year ended 30th September 2022. This information is also available on the Company's website i.e. [www.libertyshoes.com](http://www.libertyshoes.com) and also on the websites of the Stock Exchanges where Company's shares are listed i.e. National Stock Exchange of India Limited-[www.nseindia.com](http://www.nseindia.com) and BSE Limited - [www.bseindia.com](http://www.bseindia.com)

For Liberty Shoes Limited  
Sd/-  
CS Munish Kakra  
Date: Wednesday 2nd November, 2022  
CFO & Company Secretary

## SYSHEM (INDIA) LIMITED

Regd. Office : Village BARGODAM, Tehsil Kalka, Distt. Panchkula (Haryana)  
website : [www.syschem.in](http://www.syschem.in) CIN : L24219HR1993PLC032195

### EXTRACT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER ENDED 30TH SEPTEMBER, 2022

(Rupees in Lacs)

PARTICULARS	QUARTER ENDED	QUARTER ENDED	HALF YEAR ENDED	HALF YEAR ENDED
	30.09.2022 (Unaudited)	30.06.2022 (Unaudited)	30.09.2022 (Unaudited)	30.09.2021 (Unaudited)
Total income from operations (net)	2262.57	1640.83	3903.4	3224.14
Net Profit / (Loss) from ordinary activities after tax	133.96	70.98	204.94	(320.13)
Net Profit / (Loss) for the period after tax (after extraordinary items)	133.96	70.98	204.94	(320.13)
Equity Share Capital	3054.04	3054.04	3054.04	2329.04
Reserves (excluding revaluation reserve as shown in the Balance Sheet of previous year) *				
Earnings Per Share (before extraordinary items) (of Rs.10/- each)	0.44	0.23	0.67	(1.37)
Basic (Rs.):	0.44	0.23	0.67	(1.37)
Diluted (Rs.):	0.48	0.28	0.74	(1.37)
Earnings Per Share (after extraordinary items) (of Rs.10/- each)	0.44	0.23	0.67	(1.37)
Basic (Rs.):	0.44	0.23	0.67	(1.37)
Diluted (Rs.):	0.48	0.28	0.74	(1.37)

**NOTE:**

\*1. The above is an extract of the detailed format of Quarterly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of the Quarterly Financial Results are available on the Stock Exchange websites ([www.bseindia.com](http://www.bseindia.com)) and on Company's website ([www.syschem.in](http://www.syschem.in)).

\*2. The above financial results were reviewed by Audit Committee and approved by Board of Directors in their meetings held on 2nd November, 2022

For and on behalf of  
(Ranjan Jain)  
MANAGING DIRECTOR  
DIN : 00635274

## NOTIFICATION FOR RECRUITMENT OF SENIOR RESIDENTS & JUNIOR RESIDENTS IN ALL INDIA INSTITUTE OF MEDICAL SCIENCES, RAJKOT

The All-India Institute of Medical Sciences, Rajkot, Gujarat is a Central Autonomous Body (CAB) formed by an Act of the Parliament. The Executive Director, AIIMS Rajkot invites applications for the posts of Junior residents and Senior residents at AIIMS Rajkot. The detailed advertisement is available on AIIMS Rajkot website at [www.aiimsrajkot.com](http://www.aiimsrajkot.com) under the recruitment tab.

**JUNIOR RESIDENT**

Department	Essential Qualification	Total	UR	EWS	OBC	SC	ST
Medical	MBBS	24	11	1	5	6	2
Dental	BDS	2	1	1	0	0	0
Grand Total		26	12	2	5	6	2

**SENIOR RESIDENT**

Department	Total	UR	EWS	OBC	SC	ST
Anatomy	1	1	-	-	-	-
Anesthesiology	3	1	-	1	1	-
Biochemistry	2	-	1	1	-	-
Dentistry	1	1	-	-	-	-
Radiology	1	-	-	1	-	-
Forensic Medicine & Toxicology	1	1	-	-	-	-
General Medicine	3	1	-	1	1	-
General Surgery	3	1	-	1	1	-
Microbiology	1	-	-	1	-	-
Obstetrics And Gynaecology	2	-	-	1	1	-
Ophthalmology	2	1	-	-	1	-
Orthopaedics	3	1	-	1	1	-
ENT - Otorhinolaryngology	1	1	-	-	-	-
Paediatrics	3	-	1	1	1	-
Pharmacology	1	-	1	-	-	-
Physiology	1	1	-	-	-	-
Psychiatry	1	-	-	1	-	-
Grand Total	30	10	3	10	4	3

AIIMS Rajkot follows 4% Horizontal reservation for PwBD

Sd/-  
Executive Director  
AIIMS Rajkot

## "IMPORTANT"

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## NATIONAL FERTILIZERS LIMITED

(A Govt. of India Undertaking)  
A-11, Sector-24, Noida-201301 (CIN-L74899DL1974GOI007417)  
Phone No. 0120-2412294, Extn. 2220

**Ref. No. - NFL/UREA/2022-23/01 Date: 03.11.2022**

**GLOBAL E-TENDER FOR SUPPLY OF UREA**

NFL invites bids for supply of Urea (Fertilizer grade) on account of Government of India. Tender (E-tender No. - 2022\_NFL\_134181\_1) shall be available on the websites [www.nationalfertilizers.com](http://www.nationalfertilizers.com) or <https://etenders.gov.in/eprocure/app> from 17:00 HRS IST, 03.11.2022. The last date for submission of bids is 11:00 HRS IST, 14.11.2022 and Techno-commercial bid will be opened on 11:30 HRS IST, 15.11.2022.

For more details, visit the above mentioned websites. Corrigendum/Addendum, if any, shall be published only on above websites.

Executive Director (Marketing)

@NFL\_Kisan @nationalfertilizers National Fertilizers Limited

## SALE NOTICE

SHRI VARDHMAN RICE MILLS PVT. LTD.  
Regd. Office : LD-1, Pitampura, Delhi - 110034 (India)  
CIN: U01403DL2009PTC188059

Notice is hereby given to the public in general that SHRI VARDHMAN RICE MILLS PVT. LTD. (Under liquidation) ("Corporate Debtor") is proposed to be sold as a GOING CONCERN in accordance with clause (e) of regulation 32, regulation 32-A, sub-regulation (1) of regulation 33 and Schedule 1 of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations 2016 through e-auction platform <http://eauctions.co.in/>. The bidding shall take place through online e-auction service provider Linkstar Infosys Private limited at <http://eauctions.co.in/>.

Sr. No.	PARTICULARS	DETAILS
1.	Date and time of auction	Date: Wednesday, November 30, 2022. Time: 11:00 AM to 4:00 PM with unlimited extension of 5 minutes each.
2.	Address and Email of the liquidator as registered with IBI	380, Sector-3 Extn., HSIIDC, Karnal- 132001 (Haryana) India Regd. Email ID : batraturn@gmail.com
3.	Process specific address for correspondence	380, Sector- 3 Extn., HSIIDC, Karnal-132001 (Haryana) India Email ID: <a href="mailto:cirp.shrivardhman@gmail.com">cirp.shrivardhman@gmail.com</a>

Detail of Assets	Reserve Price	Initial Earnest Money Deposit	Incremental Value
Sale of Corporate Debtor as a going concern having Plant and Machinery of Rice Milling Unit situated at Gohana Road, Panipat-132103 (Haryana) India	Rs.1,75,00,000/- (Rupees One Crore Seventy Five Lakh only)	Rs.17,50,000/- (Rupees Seventeen Lakh Fifty Thousand only)	Rs. 1,00,000/- (Rupees One Lakh only)

**Important Notes:**

- The sale shall be on "AS IS WHERE IS" "AS IS WHAT IS" "WHAT EVER IT IS" "WHAT EVER THERE IS" and "WITHOUT RECOURSE BASIS" and as such the same shall be without any kind of warranties and indemnities.
- The details of process and timelines are outlined in the E-Auction Process document. The said E-Auction process document is available on the website of e-auction service provider Linkstar Infosys Private limited from 4th November 2022. Address to the said website is <http://eauctions.co.in/>.
- Interested bidders shall participate after mandatory reading and agreeing in the relevant terms and conditions including as prescribed in E-Auction Process Document and accordingly, submit their expression of interest in the manner prescribed in E-Auction process document.
- The site visit for the verification and due diligence of the asset of the Corporate Debtor is scheduled from Thursday November 10, 2022 to Saturday, 12, 2022 on submission of required documents as mentioned in the E-Auction Process document.
- It is clarified that, the invitation purports to invite prospective bidders and does not create any kind of binding obligations on the part of the Liquidator or the Corporate Debtor to effectuate the sale. The Liquidator has the absolute right to accept or reject any or all offer(s) or adjourn/postpone/cancel the E-Auction or withdraw any assets thereof from the auction proceeding at any stage without assigning any reason therefor. Declaration of successful bidder by the Liquidator and Finalization of sale is subject to the final approval by the Adjudicating Authority.
- As per provision to clause (f) of section 35 of the Code, the interest bidder shall not be eligible to submit a bid if it fails to meet the eligibility criteria as set-out in section 29A of the Code (as amended from time to time).
- In case of any clarification, please contact the undersigned.

Sd/-  
Tarun Batra  
IBBI/PA-001/PP-P00572/2017-18/11013  
Liquidator of Shri Vardhman Rice Mills Pvt. Ltd. (In Liquidation)  
380, Sector 3 Extension, HSIIDC Karnal - 132001  
[batraturn@gmail.com](mailto:batraturn@gmail.com)  
Place: Karnal  
Date : 03.11.2022  
Contact No: +91 9729870010

## E-AUCTION SALE NOTICE ON 18th November, 2022

### JIND, CHARKHI DADRI, ROHTAK, SAFIDON & NARWANA BRANCHES

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with Proviso to Rule 8(6) of the Security Interest (Enforcement) Rule, 2002

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property mortgaged / charged to the Secured Creditor, the Constructive/Physical Possession of which has been taken by the authorized officer of Union bank of India (Secured Creditor), will be sold on "AS IS WHERE IS", "AS IS WHAT IS" and "WHATEVER THERE IS" on the date mentioned below, for recovery of dues as mentioned here under to UNION BANK OF INDIA from the below mentioned Borrower(s) & Guarantor(s). The Reserve Price and the Earnest Money Deposit are also mentioned here under:-

Sr. No.	Name of A/c & Branch Name	Scheduled Property	Debt Due with interest and cost Date & Time of Inspection of Property for intending Purchasers Details of Encumbrances over the Property, as Known to the Bank	Date and Time of Auction
1.	Borrower 1. M/s Madan Lal Poultry farm VPO Ghikara Teh and Distt Charkhi Dadri, Haryana, 2. Mr. Madan Lal S/o Mr. Chandar Bhan VPO Ghikara Teh and Distt Charkhi Dadri, Haryana, 3. Mr. Sandeep Kumar S/o Mr. Chandar Bhan VPO Ghikara Teh and Distt Charkhi Dadri, Haryana (Branch Office : Loharu Road Charkhi Dadri - 127306)	Poultry farm land and building situated at village Ghikara Teh and distt Charkhi Dadri owned by Mr Madan Lal S/o Mr. Chandar Bhan and Mr Sandeep Kumar S/o Mr. Chandar Bhan details below : Land measuring 06K-19M, 1/12 share out of Khewat No 130 Khatoni No 161-165 rectangles and killa no 78/14/2(5-8), 15(8-0), 16(2)(6-4), 17/1(1-16), 79/10(6-12), 11(5-12), 54/6(2)(3-0), 54/11(5(7-7), 54/11(6(8-0), 55/20(2)(5-0), 21(7-19)54/6(1(0-14), 55/9(8-0), 10(7-10), 11/1(0-13), 22/1(1-15), out of total land measuring 83K-10M and land measuring 01K-11M, 1/12 share out of Khewat no 248 khatoni no 322 rectangles and killa no 55/11(2)(3-6), 12(8-0), 19(6-4), 20(1(0-1)22(1-10) out of total land measuring 19K-01M according to jamabandi 2011-12 mutation no 1142 dated 07.08.2014 situated in the revenue estate of vill Ghikara Teh and distt charkha Dadri Total land = 06K-19M+01K-11M= 16K-20M=17K	Rs. 15,34,170.94 as on 19.04.2021 plus interest and other expenses 09.11.2022 between 11.00AM to 02.00PM Nil	18.11.2022 from 1:00 p.m. to 5:00 p.m. (with 10 min unlimited auto extensions) E-auction website <a href="http://www.mstcecommerce.com">www.mstcecommerce.com</a>
2.	M/S Bharti Research and Breeding Farm VPO Budha Khara, Tehsil Safidon, Distt Jind - 126102, 2. Sh. Pradeep Kumar Bansal S/o Ramsarup Bansal Antia Colony, Near Maya Garg Hospital, Teh. Safidon, Distt. Jind - 126112, 3. Smt. Poonam Devi W/o Pardeep Kumar Bansal Antia Colony, Near Maya Garg Hospital, Teh. Safidon, Distt. Jind - 126112, 4. Sh. Vishnu Dutt S/o Ramanand H. No. 115, Block No. 2, Vill. Bhutani, Teh. Safidon, Distt. Jind - 126112 (Branch Office: RAILWAY ROAD, NEAR ANA JMANDI, DIST. JIND, SAFIDON (14222))	Property -1. Hatchery Unit spread over land measuring 81k-14m situated within revenue estate of vill. Budha Khara, teh Safidon, distt Jind, Haryana, vide mutation no. 2519 sanctioned on 30.01.2012 by A. C. II Grade and Jamabandi for the year 2007-2008 Property -1. A single and half story residential house measuring 120 sq yards near Samrat Hospital Wali Gali on Hansi Branch Canal, under revenue estate of Village Singhpura, Safidon, Distt Jind, Haryana Property - Residential Plot measuring 250 sq yards situated at ward no. 1, Chmelia Colony, near Babu Ram Petrol Pump, Narwana, Distt Jind, Haryana bounded by: East: Street, West: Plot of Sh. Pardeep, North: Plot of other, South: Plot of seller	Rs. 10,91,55,252.47/- as per demand notice dated 01.05.2019 plus interest and other expenses. 09.11.2022 between 11.00AM to 02.00PM Nil Rs. 2,72,32,000.00 Rs. 2,27,700.00 Rs. 42,27,700.00 Rs. 27,23,200.00 Rs. 2,87,000.00 Rs. 2,87,000.00 Rs. 10,27,000.00 Rs. 10,27,000.00	18.11.2022 from 1:00 p.m. to 5:00 p.m. (with 10 min unlimited auto extensions) E-auction website <a href="http://www.mstcecommerce.com">www.mstcecommerce.com</a> 18.11.2022 from 1:00 p.m. to 5:00 p.m. (with 10 min unlimited auto extensions) E-auction website <a href="http://www.mstcecommerce.com">www.mstcecommerce.com</a> 18.11.2022 from 1:00 p.m. to 5:00 p.m. (with 10 min unlimited auto extensions) E-auction website <a href="http://www.mstcecommerce.com">www.mstcecommerce.com</a> 18.11.2022 from 1:00 p.m. to 5:00 p.m. (with 10 min unlimited auto extensions) E-auction website <a href="http://www.mstcecommerce.com">www.mstcecommerce.com</a>
3.	M/S Mahaluxmi Bricks Near Maya Garg Hospital, Safidon, Dist. Jind - 126112, 2. Sh. Pradeep Kumar Bansal S/o Ramsarup Bansal Antia Colony, Near Maya Garg Hospital, Teh. Safidon, Distt. Jind - 126112, 4. Sh. Vishnu Dutt S/o Ramanand H. No. 115, Block No. 2, Vill. Bhutani, Teh. Safidon, Distt. Jind - 126112 (Branch Office: RAILWAY ROAD, NEAR ANA JMANDI, DIST. JIND, SAFIDON (14222))	Property -1. A single and half story residential house measuring 120 sq yards near Samrat Hospital Wali Gali on Hansi Branch Canal, under revenue estate of Village Singhpura, Safidon, Distt Jind, Haryana Property - Residential Plot measuring 250 sq yards situated at ward no. 1, Chmelia Colony, near Babu Ram Petrol Pump, Narwana, Distt Jind, Haryana bounded by: East: Street, West: Plot of Sh. Pardeep, North: Plot of other, South: Plot of seller	Rs. 2,12,31,900.30/- as per demand notice dated 02.08.2019 plus interest and other expenses. 09.11.2022 between 11.00AM to 02.00PM Nil Rs. 28,70,000.00 Rs. 2,87,000.00 Rs. 2,87,000.00 Rs. 10,27,000.00 Rs. 10,27,000.00	18.11.2022 from 1:00 p.m. to 5:00 p.m. (with 10 min unlimited auto extensions) E-auction website <a href="http://www.mstcecommerce.com">www.mstcecommerce.com</a> 18.11.2022 from 1:00 p.m. to 5:00 p.m. (with 10 min unlimited auto extensions) E-auction website <a href="http://www.mstcecommerce.com">www.mstcecommerce.com</a> 18.11.2022 from 1:00 p.m. to 5:00 p.m. (with 10 min unlimited auto extensions) E-auction website <a href="http://www.mstcecommerce.com">www.mstcecommerce.com</a> 18.11.2022 from 1:00 p.m. to 5:00 p.m. (with 10 min unlimited auto extensions) E-auction website <a href="http://www.mstcecommerce.com">www.mstcecommerce.com</a>
4.	M/S Mittal Traders Prop. Lait/Kumar/Parshuram Chowk, Railway Road, Narwana, Jind, Haryana - 126116, 2. Mr. Lait Kumar S/o Raghbir Dass Mittal (Proprietor) H. No. 534/9, Kishan Chand Colony, Near Durga Mandir Patram Nagar, Narwana, Jind, Haryana - 126116 (Branch Office : New Bus Stand Road - Narwana (18002))	Property - Residential land and building measuring 45.00 sq. yds situated at near Muraba No 126, Killa No. 26 & 27, House No. 620/7, Shyam Nagar Colony, Near Ashok Book Depot Wali Gali, Teh & Distt Jind, Haryana Property - Residential Plot measuring 32 sq. yds. bearing old MC No 675/8 New MC No 144/8 situated at Pardhana Mohalla, Rohtak, Haryana bounded by: East: Property of Gulshan North: House of others West: Vacant Plot South: Gali	Rs. 19,79,024.00 as per demand notice dated 28.02.2022 plus interest and other expenses. 09.11.2022 between 11.00AM to 02.00PM Nil Rs. 17,84,584.84/- as per demand notice dated 01.11.2016 plus interest and other expenses. 09.11.2022 between 11.00AM to 02.00PM Nil Rs. 11,55,000.00 Rs. 1,15,500.00 Rs. 1,15,500.00 Rs. 1,15,500.00	18.11.2022 from 1:00 p.m. to 5:00 p.m. (with 10 min unlimited auto extensions) E-auction website <a href="http://www.mstcecommerce.com">www.mstcecommerce.com</a> 18.11.2022 from 1:00 p.m. to 5:00 p.m. (with 10 min unlimited auto extensions) E-auction website <a href="http://www.mstcecommerce.com">www.mstcecommerce.com</a> 18.11.2022 from 1:00 p.m. to 5:00 p.m. (with 10 min unlimited auto extensions) E-auction website <a href="http://www.mstcecommerce.com">www.mstcecommerce.com</a> 18.11.2022 from 1:00 p.m. to 5:00 p.m. (with 10 min unlimited auto extensions) E-auction website <a href="http://www.mstcecommerce.com">www.mstcecommerce.com</a>
5.	M/S Vansh Communication Near Jain Petrol Pump, Patiala Chowk, Distt Jind - 126102, 2. Sh. Harinder Kumar S/o Om Prakash H. No. 620/7, Shyam Nagar Colony, Near Old Power House, Patiala Chowk, Jind - 126102, 3. Sh. Satish Lal S/o Sh. Ram Chand H. No. 115, Ward no 9, UDA Sector 3, H No 106, Jain Nagar, Jind - 126102 (Branch Office : SCO 23, DISTT. SHOPPING CENTRE - JIND (17821))	Property - Residential land and building measuring 45.00 sq. yds situated at near Muraba No 126, Killa No. 26 & 27, House No. 620/7, Shyam Nagar Colony, Near Ashok Book Depot Wali Gali, Teh & Distt Jind, Haryana Property - Residential Plot measuring 32 sq. yds. bearing old MC No 675/8 New MC No 144/8 situated at Pardhana Mohalla, Rohtak, Haryana bounded by: East: Property of Gulshan North: House of others West: Vacant Plot South: Gali	Rs. 17,75,659.35/- as per demand notice dated 01.11.2016 plus interest and other expenses. 09.11.2022 between 11.00AM to 02	

